

(1)

CENTRAL ADMINISTRATIVE TRIBUNAL,
JABALPUR BENCH
JABALPUR

Original Application No. 516 of 2006

Jabalpur, this the 2nd day of August, 2006

Hon'ble Dr. G.C. Srivastava, Vice Chairman
Hon'ble Shri A.K. Gaur, Judicial Member

Raghunandan Prasad Mishra,
S/o. Late Shri Niwas Mishra,
Aged about 45 years, Khalasi,
Bhopal Central Electrical Division,
Central Public Works Department,
Government of India, 52, Nirman
Sadan, Bhopal, M.P. R/o. 7/12.
CPWD, Gitanjali Complex, Bhopal.

Applicant

(By Advocate – Shri S.P. Tripathi)

V E R S U S

1. Executive Engineer (Electrical)
Bhopal Central Electrical Division,
Central Public Works Department,
Government of India, 52, Nirman
Sadan, Bhopal, M.P.
2. Union of India,
Through Secretary, Sahari Vikas
Mantralaya, New Delhi.

Respondents

O R D E R (Oral)

By A.K. Gaur, Judicial Member –

The applicant is aggrieved by the order dated 4.1.2006 (Annexure A-1) by which his application seeking voluntary retirement has been rejected by the competent authority on the ground that he has not completed 20 years of qualifying service. According, to own admission of the applicant in paragraph 2 of the Annexure A-2 it is clearly mentioned that his services were regularized with effect from 23rd March, 1993. In view of the said admission, the Original

Application is liable to be dismissed as having no merits and the same is dismissed in limine.

A. K. Gaur
(A. K. Gaur)
Judicial Member

Dr. G.C. Srivastava
(Dr. G.C. Srivastava)
Vice Chairman

"SA"

दृष्टांकन सं ओ/न्या.....जबलपुर, दि.....
पत्रिलिखि आगे पितः—

- (1) सरिला, उच्च न्यायालय धार एच०टी०एल, जबलपुर
- (2) अधेन्द्र श्री/श्रीमती/कु.....के काउंसल
- (3) पर्याली श्री/श्रीमती/कु.....के काउंसल
- (4) चंथपाल, के.दा.ल., जबलपुर न्यायालय

S.P. Trifothi
Dr. G.C.S.
Dr. G.C.S.
Dr. G.C.S.
Dr. G.C.S.

सूचना एवं आवश्यक कार्यवाही हेतु

Dr. G.C.S.
Dr. G.C.S.
Dr. G.C.S.

Issued
on 14.8.06

AD